

**HIGH COURT OF DELHI: NEW DELHI**

No. 1398/Estt./E-I/DHC  
Dated: 11.10.2022

**ORDER**

Hon'ble the Chief Justice of this Court has been pleased to appoint Mr. Reetesh Singh, a member of Delhi Higher Judicial Service, as an Officer, on Special Duty for Gazette-I Branch, on deputation basis in this Court.

By Order

Sd/-  
(Ravinder Dudeja)  
Registrar General

Endst.No. 17659-70/ Estt./E-I/DHC

Dated: 11.10.2022

Copy forwarded for information to :-

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi
3. All Registrars/ OSDs/Coordinator (DIAC).
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Officer Concerned.
6. All Joint Registrars, Deputy Registrars, Asst. Registrars/ Dy. Controller of A/cs / Assistant Registrar (Library).
7. Joint Registrars (Registrar General Secretariat).
8. All Private Secretaries to Hon'ble Judges.
9. The Pay & Accounts Officer No. XXI, Delhi High Court, New Delhi.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officer concerned.
12. Guard file.

*Vinal Kapoor*  
(Vinal Kapoor)  
Joint Registrar (Estt.-I)

*As directed order please be uploaded.*

*Dis/IT*

*11/10/2022*  
(P.A. Registrar / IT)

*DP(EI)*

*11/10/2022*

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI.


No. F.5 (1)/2022/25123-158

Dated, Delhi the 11 OCT 2022

Sub:- Appointment of Sh. Reetesh Singh, Member of Delhi Higher Judicial Service, as an Officer on Special Duty on Gazette-I Brnach, on Deutation basis.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration-I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Kaveri Baweja )  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi

